

THE MINISTER OF STATE IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI SRIKANT JENA) : (a) The decision to impose ceiling of Rs. 50 lakh per MP in a financial year to societies/trusts from the MPLADS fund was taken in consultation with various stake holders and with approval of Lok Sabha Committee on MPLADS.

(b) The Ministry is aware that some of the non-government organizations are running educational institutions managed by them.

(c) The proposal to do away with limit of Rs. 50 lakh is under examination of the Government.

Delay in utilization of MPLADS funds in Odisha

2014. SHRI RAMA CHANDRA KHUNTIA : Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether it is a fact that State Government of Odisha has given an order to District level officers of various departments not to take up any project of MPLADS without prior clearance of State Government;

(b) whether MPLADS funds given to any department of Government of Odisha is going to the department and again being released a Letter of Credit as a part of department work, as a result of which the MPLADS project is delayed and MPLADS funds are being diverted for other works; and

(c) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI SRIKANT JENA) : (a) As per information received from Government of Odisha, no restriction has been imposed by the State Government to take up MPLADS works. The district authorities may take up any admissible work recommended by Hon'ble MP without prior clearance by the State Government.

(b) and (c) It has been informed by Government of Odisha that as per State Government procedure followed till 30.06.2011, the MPLAD fund were given to the district level officers of Engineering Department of Odisha as deposit work by the Executing Agencies in the State and Letter of Credit was released subsequently. However, this system has been withdrawn with effect from 1st July, 2011.

Delay in execution of works under MPLADS

2015. SHRI RAMA CHANDRA KHUNTIA : Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether it is a fact that the RD Department and Energy Department of